

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 218
CP No. (IB) - 28/95/JPR/2024
Under Section 95 of IBC, 2016

In the matter of:

Toyota Financial Services India Ltd.

... Applicant/Creditor

Versus

Rishi Raj Singh (PG to CD- M/s Chandraudai Automobiles Pvt. Ltd.)

...Guarantor/Respondent

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -


For the Applicant : Pratik Jain, Adv.
For the Respondent : Karan Pratap Singh, Adv.

ORDER

Heard Mr. Pratik Jain, Adv. appearing on behalf of the Applicant. Mr. Karan Pratap Singh, Adv. appearing on behalf of the Respondent. Learned counsel for the Applicant seeks time to file consent letter of the RP. List the matter on 07.06.2024.


Sdr

(Rajeev Mehrotra)
Technical Member


Sdr

(Deep Chandra Joshi)
Judicial Member

May 03, 2024